NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.105/(MAH)/2013

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.01.2018

NAME OF THE PARTIES:

Pamnabha Anantrao Panditrao V/s. Panditrao Mines && Minerals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE 13. Minalphi Adv. for Reg. Mimbabar. Nimbahas after satzarisraviji 1/6.5.0. Isravi law chambery Ma. Premkul kaishnan Me. Sankalap Anantwae Adv fil Ms. Deeph. B. Mistry Petitionen 1/6 Panindia legal Padanama Anantra Panditravo Petitionen Padanama Anantra Panditravo Petitionen 07/07/18.

ORDER T.C.P. No. 105/397-398/CLB/MB/MAH/2013

1. The Learned Representatives of both the sides are present..

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T.C.P. No. 105/397-398/CLB/MB/MAH/2013

- The Arguments from the side of the Petitioner opened and concluded. Detailed Synopsis to be filed by the Petitioner.
- 3. The Arguments from the side of the Respondents to be heard on the next date of hearing. The matter is adjourned to **01.02.2018 at 2.30 PM**.

BHASKARA ÞANTULA MOHAN Member (Judicial) Sd/-M.K. SHRAWAT Member (Judicial)

01.01.2018 aah